

(5) **Kerandari:**

Allocate: M/s NTPC

Reason for delay in coal production:-

Appointment of MDO is pending from several months. NIT has again been issued for appointment of MDO. In the meanwhile M/s NTPC is also making preparation for operationalisation of the mine through departmental route.

Inactive coal mining companies

† 1131. SHRIMATI KANTA KARDAM: Will the Minister of COAL be pleased to state:

(a) whether Government is aware of companies that have been sitting idle even after obtaining coal mining license for years;

(b) if so, the details of such inactive license holder companies;

(c) the reasons due to which these companies have not started the mining works;

(d) whether Government proposes to cancel the coal mining license of these companies; and

(e) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) to (c) Yes. The details of these coal mines and reasons for not undertaking mining activity is given in the Statement Referto the Statement appended to the answer to USQ No. 1130 Part (c) and (d)].

(d) and (e) No. There is no proposal to cancel the coal mining license of these coal companies.

Decline in production of coal

†1132. SHRI REWATI RAMAN SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that even after a good growth of nearly eight per cent in production of coal during the financial year 2018-19, the production is down by 5 per cent in the financial 2019-20 till date;

†Original notice of the question was received in Hindi.